

[*Translation*]

Windmill Centres

525. SHRIMATI SAROJ DUBEY: Will the PRIME MINISTER be pleased to state:

(a) the number of windmill centres set up in the country at present for generating electricity;

(b) the quantum of electricity in MW being generated through this means;

(c) whether the Government propose to increase the number of windmill centres; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) 15 demonstration wind farm projects have been set up in the country for generating electricity. In addition private enterprises have also set up wind power projects in Tamil Nadu.

(b) An aggregate wind power capacity of 56.13 MW has been established in the country so far, which includes a capacity of 18.28 MW in the private sector.

(c) and (d) Yes, sir. A total installed wind power capacity of 500 MW is envisaged for the Eighth Plan.

[*English*]

Utilization of Skills of professionals... of IMD

526. SHRI NAVAL KISHORE RAI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that highly technically qualified, experienced and trained staff of Meteorological Department, Delhi

have to perform routine administrative jobs including accounting etc. thereby preventing them to attend to their professional and technical work; and

(b) if so, whether suitable administrative and accounts wing are proposed to be provided to ensure that the skills of professionals are fully and adequately utilized there?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b) No technically qualified staff are made to perform routine administrative jobs except as a very temporary measure under unavoidable circumstance. In fact, heads of the Administration, Stores and Finance are ex-cadre posts and there has bifurcation of administrative and technical cards in the Non-Gazetted level of India Meteorological Department.

[*Translation*]

Allocation of Amount Under JRY

527. SHRI MOHAN SINGH (DEORIA)
SHRI BRISHIN PATEL:

Will the PRIME MINISTER be pleased to state:

(a) the norms adopted for allocation of funds to various States under JRY;

(b) if so, the details thereof;

(c) whether any account is being maintained to assess the progress made under JRY;

(d) if so, the details thereof;

(e) whether the Government propose to allocate more amount to rural regions under the

Jawahar Rozgar Yojana (JRY) during 1993-94;

(f) if so, the percentage of increase in comparison to the previous year;

(g) whether the Government propose to bring about some modifications in JRY; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) and (b) Allocation of funds to various States under Jawahar Rozgar Yojana (JRY) is done on the basis of incidence of poverty i.e. proportion of rural poor a State has to the total rural poor in the country. For this, in the first four years of JRY implementation, figures of rural poor based on the results of 38th round of NSS (1983-84) were adopted. For the current year i.e. 1993-94 we have adopted the figures of 43rd round of NSS (1987-88).

(c) and (d) Yes, Sir. The progress made under JRY in terms of Utilisation of funds and employment generation is received regularly from the State Government in the form of monthly and quarterly progress reports, prescribed in the JRY manual.

(e) and (f) Yes, Sir. As against the allocation of Rs. 2536.85 crores during 1992-93 under JRY to the States/UTs, it is proposed to allocate Rs. 3306.00 crores during 1993-94. Thus, there is an increase of 30% in 1993-94 when compared to the previous year i.e. 1992-93.

(g) and (h) Yes, Sir. The details are being worked out in consultation with the Planning Commission.

Setting up of national Capital Region Development Board

528. SHRI CHINMAYANAND SWAMI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up National Capital Region Development Board/ Council; and

(b) if so, the details thereof and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K.THUNGON): (a) There is no proposal to set up a National Capital Region Development Board/ Council. However, the National Capital Region Planning Board have proposed the setting up a national Capital Region Development Finance Corporation.

(b) No final decision regarding the setting up of the proposed Corporation has so far been taken by the Government.

[English]

Tissue Culture Programme in Maharashtra

529. SHRI SUDHIR SAWANT: Will the PRIME MINISTER be pleased to state:

(a) the details of success of tissue culture programme in Maharashtra;

(b) whether the technology has been applied for forestry as well as non-forestry crops in Ratnagiri and Sindhudurg districts of Maharashtra;

(c) whether this technology is proposed to be applied to improve quality of alphanso mango in general and Deogad Alphanso in particular;

(d) if so, the details thereof; and

(e) the efforts made to encourage commer-